GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 2050 TO BE ANSWERED ON 05.05.2016

Road Infrastructure for Transportation of Coal

2050 SHRI FEROZE VARUN GANDHI

Will the MINISTRY OF COAL be pleased to state:

- (a) whether it is a fact that the road infrastructure for the speedy and timely transportation of coal in the country is inadequate;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of expenditure made on creating the road infrastructure and the reasons for continued reduction in budgetary allocation made for the said purpose during each of the last three years, State-wise; and
- (d) the steps taken/proposed to be taken by the Government for the enhancement of budgetary allocation for creating the road infrastructure and ensure the timely and speedy transportation of coal in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a to c): With present level of production, road infrastructure for the speedy and timely transportation of coal in various coalfields is adequate. However keeping in view the future program of coal production, action has been taken to improve the road infrastructure like conversion of fair weather road to all weather roads, widening & strengthening of existing road and construction of new roads etc. for speedy and timely transportation of coal.

Apart from the expenditure made by various coal companies, the state wise expenditure made against budget allocation under the Central Sector Scheme of "Development of Road Infrastructure in Coalfield Areas" of Ministry of Coal for the year 2013-14 to 2015-16 is enclosed at **Annexure**.

(d): Under the Central Sector Scheme "Development of Transport infrastructure in Coalfield Areas" under Ministry of Coal, allocation of fund during the year 2016-17 is Rs. 70 Crore against the proposed requirement of Rs 200 Crore. Ministry of Coal has taken up the issue of enhancement of budget allocation under this head with the Ministry of Finance.

The statement showing the CCDA approved amount for development of road infrastructure for the year 2013-14 to 2015-16

(Amount in Rs.)

STATE	2	013-14 (73	d & 74th	CCDAC)			2014-15 (75th & 76t	h CCDAC)		2015-16 (77th & 78th CCDAC)					
	BUDGET		ORE FOR	R ROAD & R ARE	AIL	BUDGE		CRORE F	OR ROAD & FURE	RAIL	BUDGET: Rs. 75 CRORE FOR ROAD & RAIL INFRASTRUCTURE					
	CCDAC APPROVED FOR ROAD PROJECTS	NO. OF ROADS	TOTAL LENGTH IN KM	AMOUNT RELEASED	SPILL OVER	CCDAC APPROVED FOR ROAD PROJECTS		TOTAL LENGTH IN KM	AMOUNT RELEASED	SPILL OVER	CCDAC APPROVED FOR ROAD PROJECTS	ROA	TOTAL LENGTH IN KM	AMOUNT RELEASED	SPILL OVER	REMARKS
WEST BENGAL	5521950	1	3.25	5521950	0	4873765	3	4.31	1584765	3289000	85676976	9	58.75	54260929	34705047	
JHARKHA ND	0	0	0	0	0	38543169	1	3.2	24514769	14028400	4359630	1	3.2	148375330	0	Previous spill over released
ODISHA	0	0	0	0	0	1066401	3	9.04	1066401	0	0	0	0	0		
CHATTIS GARH	19063675	2	22.1	19063675	0	78843277	5	65.665	47483277	31360000	276074291	8	124.65	106182707	201251584	
MP	0	0	0		0			0			1000607	1	5.55	1000607	0	
ASSAM	1462036	1	3.6	1462036	0	6026607	1	2.1	6026607	0	0	0	0	0	0	
AP / TELANGA NA	44830766	5	37.5	44830766	0	16841574	4	31.3	4454605	12386669	328076637	5	39.225	94436162	246027144	
GRAND TOTAL	70878427	9	66.45	70878427		146194793	17	115.615	85130424	61064069	695188141	24	231.375	404255735	481983775	

Note:- The full length of Road has been mentioned but the figure of reimbursement of expenditure in the different year of claim & during different phases of construction has been indicated.

The length of some of the roads are common during 2013-14, 2014-15 & 2015-16 due to partial reimbursement against claims of coal companies.